

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/295(KB)2017
COMP.APPL/226(KB)2020,
COMP.APPL/1009(KB)2019,
COMP.APPL/384(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	ARVIND PARASRAMKA & ORS. VS CALCUTTA INVESTMENT CO. LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30/08/2024**.

**Satyajit Roy
(Court Officer)**